

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/136/ (IB)/2017
NAME OF THE PETITIONER(S) : SUYOG MERCHANDISE SHIPPING PVT LTD
NAME OF THE RESPONDENT(S) : NISSAN MOTOR INDIA PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. AME V. KATARIA

Counsel for Petitioner



ORDER

Counsel representing both the parties are present. Counsel for respondent stated that the amount claimed has been paid to the petitioner and they have proof of the same. Counsel for petitioner sought time to seek instructions in this regard. Time extended at request. Put up on 31.08.2017 at 10.30 A.M.

39/✓
(K. Anantha Padmanabha Swamy)
Member (Judicial)

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